Government of Jammu and Kashmir
Department of Law, Justice and PA
Civil Secretariat, Jammu.

Subject: Transfer and posting

Government Order No. 04 -JKLD of 2019
Dated. 16. 11. 2019

In the interest of administration it is hereby ordered as under:-

1. Mr Muzaffar Ahmad Wani- Secretary to Government presently posted in the Home Department is posted as Secretary, Legislative Assembly relieving Secretary to Government, Department of Law, Justice and Parliamentary Affairs of his additional charge.

   The following powers relating to day to day functioning of the Legislative Assembly are delegated to the Secretary, Legislative Assembly :-

   i) to finalise the pension cases of employees in accordance with the rules.
   ii) to sanction all types of leave in accordance with the provisions of Leave Rules.
   iii) to issue No Demand Certificates on account of House building/Scooter/Car Advance to the employees retiring on superannuation.
   iv) to grant NOC for obtaining passport/making an application for seeking employment elsewhere.
   v) to authorise the medical treatment outside the Union Territory in cases covered under rules.
   vi) to accord sanction for withdrawal of G.P Fund in accordance with the rules.
   vii) to sanction deputation of officer /Officials outside the Union Territory but within country in connection with the government business.
   viii) to make transfer /postings/adjustments of the officials up to the level of Section Officer (s).
   ix) to impose minor punishments in accordance with law.

2. Dr Ghulam Mohiudin, Special Secretary to Government awaiting orders of adjustment in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the Home Department vice Mr Muzaffar Ahmad Wani.

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government